

the Delhi Administration. Implementation of the other decisions is also being pursued with Delhi Admn.

ENCROACHMENT IN SOUTH DELHI

123. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 22 August 1990 to the Unstarred Question No. 2148 and state:

(a) whether information has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM):

(a) Yes, Sir.

(b) Details of unauthorised encroachment is given in the attached statement.

(c) Does not arise.

Statement

1. Details of Unauthorised Construction under the jurisdiction of Directorate of Estates.

A-Details of Shops Extended.

(i) Mehar Chand Market.

Shop Nos. 1 to 6, 8, 9, 10, 12 to 16, 17, 18, to 24, 24A, 25 to 40, 41, 47, 48, 49, 51, 55, 56, 56-A, 57, 58, 65 to 72, 72-A, 73, 74, 76 to 79, 81 to 88, 91 to 104, 106, 109 to 122, 125, 127, to 133, 135, 136, 138, 139, 142 to 150 and 152.

Shops Nos. 4, 7, 44, 45, 46, 52, 67, 68, 71, 72, 76, 80, 81, 89, 93, 98, 100, 103, 104-A, 119, 137 and 148.

(ii) I.N.A. Market

Platform No. 209, 227, 166 to 172, 1 to 2, 229, 228, 230, 232, 234, 236, 238, 240, 242, 244, 246, 248, 250, 252, 254, 256, 258, 260, 262, 266, 268, 270, 272, 274, 276, 278, 280, 282, 284, 286, 288.

(iii) Nanak Pura Market

Shop Nos. 125, 140, 141, 161, 163, 169, 170, 171, 172, 1, 127, 6, 7, 9, 15, 22, 23, 26, 27, 40.

(iv) R. K. Puram Market Sector-IV
Shop Nos. 2, 3, 4, 5, 8, 9, 10, 11, 12, 13, 18 & 19, 26, 28, between shop No. 27 & 28, 29, 30, Stall No. 1, 5 & 6.
Sector-VI, 34, Stall 1 to 50.
Sector-VII, 1 and 2.
Sector VIII, Stall No. 42

B. Details of Shops which are merged

(i) Sector-IV, R.K. Puram Market
Shop No. 5 and 18

(ii) Nanak Pura Market
Shop No. 12 and 39.

C. Details of Shops where land encroached near the market and constructed Godown therein.

(i) I.N.A. Market

Between Shop No. 189 and 190,
Between Shop No. 183 and 196.
Between Shop No. 203, and 204,
Between Shop No. 197 and 210.

(ii) Nanak Pura Market.

Front of Shop No. 127, 132, 135,
and side of Stall No. 28, 175.

(iii) Sector-IV, R. K. Puram.
Shop No. 5, 6 and Fuel Depot.
Sector-VI, R. K. Puram.
Near Stall No. 25.
Sector-VIII R. K., Puram.

Fuel Depot, Adjacent to shop No. 45, between shop No. 43 & 46, back side of Chawla Tent House which is Unauthorised adjacent to shop locked by DE front of shop No. 44, front of shop No. 44, front of shop No. 4, shop adjacent to floor mill in the front of shop No. 4, area occupied oil Depot in the front of shop No. 4, Coal & Fuel Depot near Qrs. No. 410, and adjacent to Sector-VIII. Market. Unauthorised Chawla Tent House adjacent to shop locked by DE and area occupied by Cosmo Travels in the front of shop locked by DE.

2. Details of Unauthorised construction under the jurisdiction of M.C.D.

- (i) 122-B/12 Gautam Nagar Extn, of colony projection on land at GF/FF, S/C (Re-construction from Ground floor to Bersati floor and laying of RCC Roof over the existing room) (ACC sheet at Barasati floor).
- (ii) E-7, Kailash Colony, Unauthorised Construction of partition wall in basement and additions of coverage at B.F. & G. with additions alterations of partition walls at ground floor.
- (iii) A-45, Hauz Khas, Unauthorised Construction of partition walls in Basement with addition of coverage at Barasati Roof.
- (iv) B-II/Mohan Cooperative Indl. Estate, Mathura Road, Unauthorised Construction in the Mazzanine Extension of Chajja at First Floor making a room.
- (v) P-94, N.D.S.E. II. Unauthorised Construction by addition/extn, of Bersati G/F Roof projection of basement.
- (vi) Extn. on Mpl. road by over 2 and fixation of shutter therein premises No. 1627-28/VI, Lal Kuan Bazar, Delhi.
- (vii) Extn. on Mpl. road by about 2 in premises No. 849/X, Chandni Mahal Delhi.

3. Details of Unauthorised Construction under the jurisdiction by D.D.A.

- (i) 14, Community Centre Mayapuri Phase-I.
- (ii) 2, Community Centre, Mayapuri, Phase-I.
- (iii) 6, Community Centre, Mayapuri, Phase-I.
- (iv) 11, Shopping Centre-II, Jhilmil Tehirpur, Phase-I.
- (v) 33, Community Centre, Wazirpur, Phase-II.
- (vi) 1, Local Shopping Centre, Ashok Vihar, Phase-II.

(vii) C-18, C. C. Mukherjee Nagar.

(viii) C-16, C. C. Mukherjee Nagar.

(ix) 10 & 11, C. C. Mukherjee Nagar.

4. Details of Unauthorised Construction under the Jurisdiction of N.D.M.C.

- (i) The details regarding cases of unauthorised const. like extn. of existing building detected during the last three years is as under :—
- (ii) 1987—————365.
1988—————169.
1989—————226.
- (iii) No record regarding the cases of encroachment on roads by the shop owners is maintained by the N.D.M.C. Since such unauthorised construction are of temporary nature and removal action is taken by the Enforcement Deptt. of the N.D.M.C. under Section 174 (2) of the P.M. Act whereby no notice is required to be given before taking such removal action.

5. Details of Unauthorised Construction under the Jurisdiction of P.W.D.

- (i) M/S Aggarwal Sweet Corner, Sarai Pipal Thala, Delhi Constructed a Platform on Service Road.
- (ii) The Hotel adjacent to Noor bagh Masjid was extended on service road.
- (iii) On Mahatma Gandhi Road, Delhi a Hotel is being constructed named Kaka. The Hotel, Mahindra Park by the side of footh-path and service road.
- (iv) M/s Sabin Timber Store, Sarai Pipal Thala, Delhi constructed a way by dismantling foot path.
- (v) A pucca Boundary wall was constructed by Sh. Jugal Kishore A-II, Panchawati, Azadpur, Delhi.
- (vi) Unauthorised Jhuggies were constructed by M/s Suraj Auto Works near the land of road at Wazirabad round about.